

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.25/(GOA)/2015  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016


NAME OF THE PARTIES: Mr. Hubert Anthony Lobo

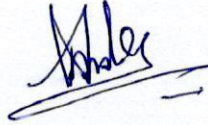
V/s.

M/s. Caricima Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Ankit Kohliah Shrewi shetty	advocates for the Petitioner	
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2	Santosh Mishra	advocate for the Respondent	
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**ORDER**

**C.P. 25/397-398/CLB/MB/GOA/2015**

1. Ld. Counsel representing both the sides are present. Petitioner's Advocate is seeking time to obtain an Affidavit of the Petitioner stated to be a resident of Canada. Considering the circumstances adjournment is granted.
2. As per the consent of both the sides, C.P. No.25/2015 is now adjourned to **20<sup>th</sup> January, 2017**. Duly communicated to both the sides.

Dated 16.11.2016

sd/-  
**Shri M.K. Shrawat**  
Member (Legal)